



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 31<sup>st</sup> January, 2025

**Notification**

There will be no sitting of Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member on 3<sup>rd</sup> & 4<sup>th</sup> February, 2025. The matters listed on 3<sup>rd</sup> & 4<sup>th</sup> February, 2025 will be taken up for hearing as per the dates mentioned below:

<b>Sl. No.</b>	<b>From date</b>	<b>To date</b>
1	03.02.2025	11.02.2025
2	04.02.2025	Item 1 to 10 on 12.02.2025 & Item 11 to 20 on 13.02.2025

Sd/-

Dy. Registrar

**Copy to :**

PPS to Hon'ble Chairperson & all Hon'ble Members  
PS to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Dy. Registrar (MJS)  
All Notice Boards  
Shri Jatin Chawla, Assistant  
Shri Jaiom, LDC  
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.